

1965, that the World Bank had made certain 'unexpected and extraordinary suggestions' on Haldia Port which infringe the authority of the Government; and

(b) if so, the broad outlines of the suggestions made by the World Bank and Government's reaction thereto?

The Minister of Transport, Aviation, Shipping and Tourism (Shri Sanjiva Reddy): (a) and (b). It has been noted that some comments attributed to the former Minister of State for Transport on the recent negotiations with the World Bank Appraisal Mission on the Haldia Project have appeared in the Press. As the negotiations with the Bank for a loan are still in progress, it is not possible to furnish precise details of the views exchanged between the two negotiating parties. It should here be emphasized that the negotiations were characterised by cordiality, goodwill and mutual understanding.

कृषि मूल्य आयोग से प्रश्न द्वारा त्यागपत्र

- * 285. श्री बागड़ी :
 श्री यशपाल सिंह :
 श्री विभूति मिश्र :
 श्री कपूर सिंह :
 श्री प० ह० भील :
 श्री लहटन चौधरी :
 श्री प्र० रं० चक्रवर्ती :
 श्री राम हरक यादव :
 श्री रामपुरे :
 श्री मुहम्मद कोया :

क्या खाद्य, कृषि, सामुदायिक विकास तथा सहकार मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि कृषि मूल्य आयोग के प्रधान, प्रोफेसर एम० एल० दांतवाला ने अपने पद से त्यागपत्र दे दिया है ; और

(ख) यदि हां, तो उसके क्या कारण हैं ?

खाद्य, कृषि, सामुदायिक विकास तथा सहकार मंत्रालय में उद्-मंत्री (श्री इयाधर मिश्र) : (क) जी नहीं ।

(ख) प्रश्न ही नहीं उठता ।

Strike by Sugar-cane Growers in Bihar

*286. Shri Krishnapal Singh: Will the Minister of Food, Agriculture, Community Development and Co-operation be pleased to state:

(a) whether it is a fact that 600,000 sugar-cane growers of Bihar have threatened to go on strike if the price of the sugar-cane is not raised;

(b) the price of sugar-cane being paid to them and the price they demand;

(c) the cost of growing sugar-cane per maund in that area; and

(d) whether Government have considered the possibility of revising the price?

The Deputy Minister in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Shinde): (a) Yes, Sir, the Ikh Kashtkar Sangh, Bihar had threatened in January, 1966 to go on a token strike.

(b) The price being paid to them is Rs. 5.36p. per quintal and their demand is that it should be raised to Rs. 8.06p. per quintal from the current season.

(c) This is not available.

(d) This is not considered possible.

B.M.T. Commodity Company,
New York

*287. Shrimati Renu Chakravarty: Will the Minister of Law be pleased to refer to the reply given to Short Notice Question No. 16 on the 10th December, 1965 and state the action that has been now taken on the judgment of the Calcutta High Court re: the illegal payments in foreign exchange made by the National Jute

Company, Limited to B.M.T. Commodity Company, New York?

The Minister of Law (Shri G. S. Pathak): The judgment of the Calcutta High Court delivered in December, 1965 has been received only recently. The matter is under examination.

India Belting and Cotton Mills Ltd., Serampore

***288. Shri S. M. Banerjee:** Will the Minister of Law be pleased to state:

(a) whether it is a fact that the Company Law Administration has made investigations into the affairs of the India Belting and Cotton Mills Limited, Serampore, West Bengal;

(b) if so, the charges for which the investigations are made; and

(c) the action taken by Government on the report of such investigations?

The Minister of Law (Shri G. S. Pathak): (a) to (c). The Company Law Board has not appointed any Inspectors to investigate into the affairs of M/s. India Belting and Cotton Mills Limited. A request for appointment of Inspectors under the provisions of the Companies Act has been received and is under examination.

Aid from World Bank

***289. Shri D. J. Naik:** Will the Minister of Food, Agriculture, Community Development and Cooperation be pleased to state:

(a) whether it is a fact that the World Bank has considered favourably a proposal for obtaining aid for the manufacture and purchase of fertilisers and for sinking tube-wells; and

(b) if so, the result thereof?

The Deputy Minister in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Shyam Dhar Misra): (a) and (b). A statement is laid on the table of the Sabha.

STATEMENT

A. Fertilisers:

Requests have been made to the World Bank for loans for the manufacture and purchase of fertilisers. The details are given below:—

1. Manufacture of Fertilisers:—

(i) **M/s. Hindustan Allied Chemicals**, a private firm to whom a license was issued for setting up a fertiliser plant at Kothagudam are negotiating for a loan to finance the foreign exchange cost of the plant. The negotiations are still proceeding.

(ii) **M/s. Birla Gwalior Private Limited**, a private firm to whom a license was issued for setting up a fertiliser plant at Goa are negotiating for a loan of 15 million dollars with the International Finance Corporation, an affiliate of the World Bank. The negotiations are still proceeding.

2. Purchase of Fertilisers:

A proposal has been made to the World Bank for Bank financing for the import of fertilisers. The matter is still in a preliminary stage of consideration.

B. Sinking of Tube Wells:

A mission from the International Development Association (an affiliate of the World Bank) which reviewed the progress of a Tubewell project in Uttar Pradesh financed with a credit given by IDA in 1961, has looked at possibilities and scope for further expansion with IDA credit. The matter is under consideration.

Conference of Chief Ministers on Food Situation

***290. Shri D. S. Patil:**
Shri Tulsiidas Jadhav:

Will the Minister of Food, Agriculture, Community Development and Cooperation be pleased to state:

(a) the decisions arrived at the Chief Ministers' Conference held in New Delhi on the 13th February,